GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:123
ANSWERED ON:22.11.2012
NATIONAL IRRIGATION PROJECTS
Panda Shri Baijayant;Reddy Shri Anantha Venkatarami

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of irrigation projects in the country declared as national projects;
- (b) the norms for declaring any such project as a national project;
- (c) the details of the projects in Odisha that qualify to be declared as national projects;
- (d) whether the State Government of Andhra Pradesh has requested the Union Government to grant national project status to Indirasagar and Dr. Ambedkar Pranahita- Chevella projects; and
- (e) if so, the details thereof and the action taken by the Union Government thereon?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

- (a) The Union Cabinet in its meeting held on 7.2.2008 approved the scheme of national projects and also approved 14 projects as national projects. Recently (August 2012), 1 more project has been included in the scheme of National Projects.
- (b) The norms for declaring a project as a National Project given in the Guidelines of 2009 and modified in 2012 is at Annexure.
- (c)The Government of Odisha submitted a proposal of Rengali Irrigation Project for inclusion in the scheme of National Projects. The State Government has now decided to construct Left Bank Canal (LBC) of the project with JICA Assistance. The remaining project does not satisfy the criteria of additional potential of more than 2,00,000 ha. Therefore, the proposal was returned to the State Government in June 2012.
- (d)Yes Madam.
- (e)A new project is declared as national project after ascertaining its eligibility for assistance, clearance from Expenditure Finance Committee/Project Investment Board and on the recommendation thereupon of a High Powered Steering Committee and thereafter obtaining the approval of Union Cabinet.

The State Government has to obtain investment clearance for the revised cost estimate of Indirasagar Polavaram Project from Planning Commission. Also, the State Government has to obtain investment clearance for the Dr. Ambedkar Pranahita Chevella Project from Planning Commission.